

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO 1689
TO BE ANSWERED ON 25.11.2016

COMMITTEE ON INTER-COUNTRY CHILD ABDUCTION

1689. SHRI K. PARASURAMAN

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- a) whether the Government has taken note that there is no proper law for inter-parental child abduction;
- b) if so, whether the Government has constituted any committee on the issue of inter-country child removal or abduction;
- c) if so, the details and composition thereof; and
- d) the progress made and present status in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY WOMEN AND CHILD DEVELOPMENT
(SHRIMATI KRISHNA RAJ)

- (a) to (d) The issue is under examination in the Ministry and a Committee has been constituted consisting of officers of the concerned Ministries/ Departments to examine and comment on different aspects involved in the issue.